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Title: Need to reimburse Rs. 97 Crore to Tamil Nadu Government to continue with implementation of free and compulsory education to under-privileged children in private schools of Tamil Nadu under Right to Education Act.

*SHRIMATI R. VANAROJA (TIRUVANNAMALAI): Hon. Deputy Speaker Sir, Vanakkam. The Union government should reimburse an amount of Rs.97 Crore to Tamil Nadu in order to provide free and compulsory education in private schools to under-privileged children under Right to Education Act. As per this Act, the private schools have to provide 25 per cent of seats to poor and under-privileged children. In Tamil Nadu, 49,864 children and 86,729 children were admitted in nursery classes of private schools during the years 2013-14 and 2014-15, respectively. The private schools have claimed an amount of Rs.97 Crore from Tamil Nadu government for the years 2013-14 and 2014-15. Moreover in Tamil Nadu admissions are made only for nursery classes in private schools. Hon. Puratchithalaivi Amma during a meeting with Hon. Prime Minister in June 2014 had put forth this demand. Therefore I urge that an amount of Rs.97 Crore should be reimbursed by the Union government to Tamil Nadu to continue with implementation of free and compulsory education to under-privileged children in private schools of Tamil Nadu under Right to Education Act. Thank you.

* English translation of the speech originally delivered in Tamil.